

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/2608/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 13th May, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/1387 Date 09.05.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 13.05.2019 and 14.05.2019 with station leave permission, w.e.f. the evening of 10.05.2019 till the morning of 15.05.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo NO.HC.VII-119/2001/2609/A, dated 13'05'19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdgn